

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001**  
**Ph: 23753942 Fax-23753923 New Delhi**

**Ref: Docket No. 049/2013**

**Date: 09.10.2013**

To,  
The Chief Engineer (Commercial),  
NHPC Office Complex  
Sector-33, Faridabad  
Haryana-121003

Sir,

**Subject: Docket No. 049/2013: Tariff petition of Parbati HE project, Stage-III for the period from 16.04.2013 (COD of IST unit) to 31.03.2014**

**Ref: 1. This office letter dated 23.9.2013 in Docket No. 049/2013**  
**2. Your letter No.NH/Comm/Tariff/243/2013/3944 dated 08.10.2013 in Docket No. 049/2013**

-----  
With reference to your letter dated 08.10.2013 on the above subject. I am directed to inform you that the time for filing the additional information in respect of the above said petition has been extended upto 22.10.2013. Further request for extension of time shall not be entertained.

The above information as sought for by our letter 23.9.2013 shall be filed by 22.10.2013, on affidavit, with copy to the respondents.

Yours faithfully,

Sd/-  
B. Sreekumar  
Deputy Chief (Law)